

**In the National Company Law Tribunal, Jaipur**

**Item No. 111**

**CP No. (IB)- 225/9/JPR/2019**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**Mr. Rohit Bafna**

**.....Applicant/Petitioners**

**VS.**

**M/s Grexter Housing Solutions Pvt. Ltd.**

**.....Respondent**

**Order delivered on 29.01.2020**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER**

**SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

For Respondent(s) : Nikhil Yadav, Adv.

**ORDER**

Heard the submissions made by the counsel for the petitioner in the matter. Counsel for the petitioner sought time in the matter. The request is acceded to. The counsel has undertaken to inform the counsel on the other side regarding the next date of hearing. Post the matter to 27.02.2020.

Sd-

**(RAGHU NAYYAR)  
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)  
JUDICIAL MEMBER**